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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION NO.758/96

DATE OF ORDER : 27-8-96.

Between :-

1. A.V.Ramaniah
2. J.Venkatesulu
3. K.Sukumar
4. V.Paul Jayakar

.... Applicants

And

1. Union of India represented by
Secretary, Ministry of Communications,
Department of Posts, New Delhi-110 001.
2. Chief Post Master General,
AP Circle, Dek Sadan,
Hyderabad - 500 001.
3. Post Master General,
Kurnool Region,
Kurnool - 518 005.
4. Superintendent,
R.M.S., AG Division,
Guntakal - 515 801.

.... Respondents

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Counsel for the Applicant : Shri B.S.A.Satyanarayana

Counsel for the Respondents : Shri K.Ramulu, Addl.CGSC

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CORAM:

THE HON'BLE JUSTICE SHRI M.G.CHAUDHARI : VICE-CHAIRMAN *will*

THE HON'BLE SHRI H.RAJENDRA PRASAD : MEMBER (A) *7*

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(Oral Orders per Hon'ble Justice Shri M.G.Chaudhari,
Vice-Chairman).

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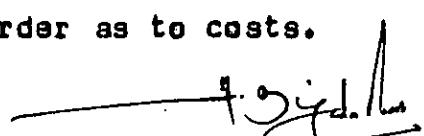
Shri B.S.A.Satyanarayana for the applicants. ~~Mr. Shama~~
for Shri K.Ramulu for the Respondents. The Respondents have
not offered clarification so far as directed by order dt.

✓ 21-6-96. In the meantime similar questions have arisen in other
two OAs ~~namely~~ ^{had} been decided in the order on OA 1551/95 and OA 1269/95.
The question involved in the instant case and the grievance of the
applicants is similar as was made by the applicants in those
cases. Hence for the reasons ~~examined~~ recorded in the order on
those OAs, ^{below} similar order, as ~~following~~, is passed in this OA :-

"As the facts and the question involved and
the pleadings in the instant case are similar
to those in above mentioned OAs, the Respon-
dents are directed to follow the order in the
other OAs in the instant case also and act in
respect of the applicants in the similar manner
as directed in those OAs. A copy of the order
in those OAs dt. 22.8.96 shall be read as part
of this order and shall be placed on record
of this OA."

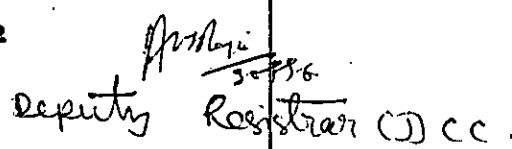
2. Original Application is accordingly disposed-of.

No order as to costs.


(H. RAJENDRA PRASAD)
Member (A)


(M.G.CHAUDHARI)
Vice-Chairman

Dated: 27th August, 1996.
Dictated in Open Court.


Deputy Registrar (J) C.C.

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To

1. The Secretary, Ministry of Communications,
Union of India, Dept.of Posts, New Delhi.
2. The Chief Postmaster General,
A.P.Circle, Dak Sadan, Hyderabad-1.
3. The Postmaster General, Kurnool Region,
Kurnool-5.
4. The Superintendent, R.M.S.A.G.Division,
Guntakal-801.
5. One copy to Mr.B.S.A.Satyanarayana, Advocate, CAT.Hyd.
6. One copy to Mr.K.Ramulu, Addl.CGSC. CAT.Hyd.
7. One copy to Library, CAT.Hyd.
8. One spare copy.

pvm.

0/19/96

I C.C.M.

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE M.G.CHAUDHARI
VICE-CHAIRMAN

AND

THE HON'BLE MR.H.RAJENDRA PRASAD:M(A)

Dated: 27-8-1996

ORDER/ JUDGMENT

M.A/R.A./C.A. No.

in
O.A.No.

258/96

T.A.No.

(w.p.)

Admitted and Interim Directions

Issued.

Allowed.

Disposed of with directions

Dismissed

Dismissed as withdrawn.

Dismissed for Default.

Ordered/Rejected.

No order as to costs.

pvm

